

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11/1/2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : CP 26/03
PETITION NUMBER : TP 1/16
NAME OF THE PETITIONER(S) : T. Rameth u pai & 6 others.
NAME OF THE RESPONDENT(S) : The Canara Land Investments
Ltd. & 8 others.
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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ORDER

None appeared for both sides. Fresh notices
to both parties. Registry to issue notices
By 6/2/2017.


Member (J)


Member (T)